

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF TECHNO POWER COMBINES PRIVATE LIMITED
 CIN :U29303TN1995PTC032703
 Date of commencement of CIRP: 2nd September 2021

LIST OF CREDITORS
 Summary as on 3rd October 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
 Annexure - 3

Amount in Rs

| Sl NO | Name of the Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|----------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of Claim admitted | Nature of Claim | Amount Covered by Security Interest | Amount Covered by guarantee | Whether Related Party ? | % of Voting Share in COC | | | | | |
| 1 | BANK OF BARODA | 18-09-2021 | 35,05,692 | 27,74,127 | Financial Debt | - | - | No | 100 | No | - | - | - | |
| | TOTAL | | 35,05,692 | 27,74,127 | | - | - | | 100 | | | - | | |

Note: Nil, the amount is covered under guarantee coverage. (Details captured as per the claim form submitted by the claimant)